

MR. SPEAKER : Anything can happen. We shall discuss it.

12.04 hrs.

## PAPERS LAID ON THE TABLE

SHRI ABDUL RASHID KABULI : Sir, may I make a submission ?

[English]

Notifications Under Foreign Contribution (Regulation) Act

MR. SPEAKER : Why are you trying to break the rules ? You are an old member now. You do not have to learn. You have already learnt the rules.

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 30 of the Foreign Contribution (Regulation) Act, 1976 :—

[Translation]

I would not allow it like this. You should raise it properly in some other manner. You may do it under Rule 377. Why you raise it like this.

(1) The Foreign Contribution (Acceptance or Retention of Gifts or Presentations) Amendment Regulations, 1984 published in Notification No. S.O.980 (E) in Gazette of India dated the 31st December 1984.

[English]

Nothing goes on record.

SHRI ABDUL RASHID KABULI : \*\*

(2) The Foreign Contribution (Regulation) Amendment Rules, 1984, published in Notification No. G.S.R. 755 (E) in Gazette of India dated the 5th November, 1984. [Placed in Library See No. Lt-89/85]

MR. SPEAKER : You had the right to write to me earlier if you were so conscious of that I had not forbidden you. One gentleman has already done it and I have allowed him.

SHRI ERASU AYYAPU REDDY : Rose.

MR. SPEAKER : What is your point of order ?

SHRI ERASU AYYAPU REDDY (Kurnool) : May we know whether the session is definitely coming to an end on the 25th ?

Notifications Under Companies Act, Monopolies and Restrictive Trade Practices Act, Industries (Development and Regulation) Act, Inchek Tyres Limited and National Rubber Manufacturers Ltd. (Nationalisation) Act, Dalmia Dadri Cement Ltd. (Acquisition and Transfer of Undertakings, Act etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : I beg to lay on the Table—

MR. SPEAKER : where were you ? Were you not listening ? I have already told you that we will discuss it. You will know it.

(1) A Copy each of the following Notifications (Hindi and English versions) under section 620 of the Companies Act, 1956 :—

\*\*Not recorded.

(i) Draft Notification No.

- 15/4/80-IGC regarding exemption to Government Companies from the applicability of section 205A of the Companies Act, 1956.
- (ii) Draft Notification No. 15/4/80-IGC regarding exemption to Government Companies from the applicability of section 108 of the Companies Act, 1956.
- (iii) Draft Notification No. 15/4/80-IGC regarding exemption to Government Companies from the applicability of sections 43A, 149 (2A), 205B, 263, 264, 265, 266, 307, 308, 316, 317 and 386 of the Companies Act, 1956.
- (iv) Draft Notification No. 15/4/80-IGC regarding exemption to Government Companies from the applicability of sections 165, 187D, 294 and sub-sections (2) and (3) of section 294AA of the Companies Act, 1956.
- (v) Draft Notification No. 15/3/84-IGC regarding exemption to Government Companies from the applicability of section 295 of the Companies Act, 1956. [*Placed in Library. See No. LT-90/85*]
- (2) A copy of the following Notifications (Hindi and English versions) under section (5) of section 396 of the Companies Act, 1956 :—
- (i) S.O. 681 (E) published in Gazette of India dated the 10th September, 1984, regarding amalgamation of M/s Sendra Investments Company Limited and five other companies with M/s. Eastern Investments Limited.
- (ii) S.O. 796 (E) published in Gazette of India dated the 18th October, 1984 regarding amalgamation of M/s Punjab Wireless Systems Limited.
- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 642 of the Companies Act, 1956 :—
- (i) The Cost Accounting Records (Engineering Industries) Rules, 1984, published in Notification No. G.S.R. 688 in Gazette of India dated the 7th July, 1984.
- (ii) The Cost Accounting Records (Electrical Cables and Conductors) Rules, 1984, published in Notification No. G.S.R. 767 in Gazette of India dated the 21st July, 1984. [*Placed in Library. See No. LT-91/85*]
- (4) A Copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 67 of the Monopolies and Restrictive Trade Practices Act, 1969 :—
- (i) The Monopolies and Restrictive Trade Practices Commission (Recruitment of Members of Staff) Amendment Rules, 1984, published in Notification No. G.S.R. 1019 in Gazette of India dated the 29th September, 1984.
- (ii) The Monopolies and

Restrictive Trade Practices Commission (Recruitment and Conditions of Service of Registrar, Joint Registrar, Deputy Registrar, Assistant Registrar of Restrictive Trade Agreements) Amendment Rules, 1984, published in Notification No. G.S.R. 1020 in Gazette of India dated the 29th September, 1984.

- (iii) The Monopolies and Restrictive Trade Practices Commission (Recruitment and Conditions of Service of Director of Investigation) Amendment Rules, 1984, published in Notification No. G.S.R. 1021 in Gazette of India dated the 29th September, 1984. [Placed in Library See No. LT-92/85]

A Copy of Notification No. S.O. 797 (E) (Hindi and English versions) published in Gazette of India dated the 18th October, 1984 regarding reservation of items for small scale sector, issued under the Industries (Development and Regulation) Act, 1951. [Placed in Library See No. LT-93/85]

- (6) A copy of the Incheck Tyres Limited and National Rubber Manufacturers Limited (Nationalisation) Intimation regarding Mortgage, Charge, Lien or other interest in any property Rules, 1984 (Hindi and English versions) published in Notification No. S.O. 896 (E) in Gazette of India dated the 30th November, 1984, under sub-section (3) of section 31 of the Incheck Tyres Limited and National Rubber Manufacturers Limited (Nationalisa-

tion) Act, 1984. [Placed in Library. See No. LT-94/85]

- (7) A copy of the Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Administration of Funds (Amendment) Rules, 1984 (Hindi and English versions) published in Notification No. S.O. 836(E) in Gazette of India dated the 14th November, 1984, under sub-section (3) of section 30 of the Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Act, 1981. [Placed in Library. See No. LT-95/85]
- (8) A copy of the Monopolies and Restrictive Trade Practices Commission (Recruitment and Conditions of Service of Director General of Investigation and Registration) Rules, 1984 (Hindi and English versions) published in Notification No. G.S.R. 1307 in Gazette of India dated the 29th December, 1984 under sub-section (3) of section 67 of the Monopolies and Restrictive Trade Practices Act, 1969. [Placed in Library. See No. LT-96/85].
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Plywood Industries Research Institute, Bangalore, for the year 1983-84 along with Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Plywood Industries Research Institute, Bangalore, for the year 1983-84. [Placed in Library. See No. LT-97/85].

- (10) A copy each of the following Notifications (Hindi and English versions under sub-section (3) of section 67 of the Monopolies and Restrictive Trade Practices Act, 1969 :—
- (i) The Monopolies and Restrictive Trade Practices (Amendment, Rules, 1984, published in Notification No. G.S.R. 584 (E) in Gazette of India dated the 1st August, 1984.
  - (ii) The Monopolies and Restrictive Trade Practices (Information) Amendment Rules, 1914. published in Notification No. G.S.R. 643(E) in Gazette of India dated the 31st August, 1984.
- (11) A copy of the Monopolies and Restrictive Trade Practices Commission (Amendment) Regulations, 1984 (Hindi and English versions) published in Notification No. G.S.R. 857 in Gazette of India dated the 18th August, 1984, under sub-section (3) of section 66 of the Monopolies and Restrictive Trade Practices Act, 1969. [Placed in Library. See No. LT-98/85].
- (12) A copy of the following Notifications (Hindi and English versions) under sub-section 18A/18AA of the Industries (Development and Regulation Act, 1951 :—
- (i) S.O. 656 published in Gazette of India dated the 28th August, 1984 regarding management of Kottayam Textiles Limited, Kottayam, Kerala.
  - (ii) S.O. 657 published in Gazette of India dated the 28th August, 1984 regarding management of Prabhuram Mills Limited, Chengannur, Kerala.
  - (iii) S.O. 658 (E) published in Gazette of India dated the 28th August, 1984 regarding management of Malabar spinning and Weaving Mills Limited, Calicut, Kerala.
  - (iv) S.O. 740 (E) published in Gazette of India dated the 26th September, 1984 regarding management of Mahadeva Textile Mills, Hubli, Karnataka.
  - (v) S.O. 746 (E) published in Gazette of India dated the 28th September, 1984 regarding management of Somasundaram Super Spinning Mills, Muthanondal, Tamil Nadu.
  - (vi) S.O. 748 (E) published in Gazette of India dated the 28th September, 1984 regarding management of Plyboard Industries Limited, Pampore, Jammu and Kashmir.
  - (vii) S.O. 973 (E) published in Gazette of India dated the 28 September, 1984 regarding management of Cauvery Spinning and Weaving Mills Limited, Pudukottai.
  - (ix) S.O. 784 (E) published in Gazette of India dated the 11th October, 1984 regarding management of Sri Durga Cotton Spinning and Weaving Mills Limited, Konnagar, Hooghly, West Bengal.
  - (x) S.O. 814 (E) published in Gazette of India dated

the 31st October, 1984 regarding management of Swadeshi Cotton Mills, Kanpur, Rai Bareli.

- (xi) S.O. 825 (E) published in Gazette of India dated the 9th November, 1984 and S.O. 926 (E) published in Gazette of India dated the 7th December, 1984 regarding management of Dr. Paul Lohmann (India) Limited, Calcutta.
- (xii) S.O. 844 (E) published in Gazette of India dated the 15th November, 1984 regarding management of India Machinery Company Limited, Howrah.
- (xiii) S.O. 870 (E) published in Gazette of India dated the 21st November, 1984 regarding management of Britannia Engineering Company, Calcutta.
- (xiv) S.O. 876 (E) published in Gazette of India dated the 23rd November, 1984 regarding management of Brentford Electric (India) Limited, Calcutta.
- (xv) S.O. 947 (E) published in Gazette of India dated the 18th December, 1984 regarding management of India Belting and Cotton Mills Limited, Serampore, West Bengal.
- (xvi) S.O. 960 (E) published in Gazette of India dated the 27th December, 1984 regarding management of Sri Rama Sugars and Industries Limited, Bobili.
- (xvii) S.O. 962 (E) published in Gazette of India dated the 27th December, 1984 regarding management of Sri Rama Sugars and Industries Limited, Seethanagaram, Andhra Pradesh.
- (xviii) S.O. 986 (E) published in Gazette of India dated the 28th December, 1984 regarding management of Krishna Silicate and Glass Works Limited, Calcutta.
- (xix) S.O. 967 (E) published in Gazette of India dated the 28th December, 1984 regarding management of Lily Biscuit Company (Private) Limited, Calcutta.
- (xx) S.O. 968 (E) published in Gazette of India dated the 28th December, 1984 regarding management of Engel India Machine and Tools Limited, Calcutta.
- (xxi) S.O. 969 (E) published in Gazette of India dated the 28th December, 1984 regarding management of Bengal Potteries Limited, Calcutta.
- (xxii) S.O. 971 (E) published in Gazette of India dated the 29th December, 1984 regarding management of Alock Udyog Vanaspati and Plywood Limited, Calcutta.
- (xxiii) S.O. 972 (E) published in Gazette of India dated the 29th December, 1984 regarding management of Gluconate Limited, Calcutta.
- (xxiv) S.O. 974 (E) published in Gazette of India dated the 29th December, 1984 regarding management of

Indian Health Institute and Laboratory Limited, Calcutta.

- (xxv) S.O. 975 (E) published in Gazette of India dated the 29th December 1984 regarding management of Appollo Zipper Company Limited, Calcutta.
- (xxvi) S.O. 983 (E) published in Gazette of India dated the 31st December, 1984 regarding management of Associated Industries (Assam) Limited, Chandrapur.
- (xxvii) S.O. 747 (E) published in Gazette of India dated the 28th September, 1984 regarding management of Shri Janki Sugar Mills and Company, Doiwala, Dehradun (U.P.).
- (xxviii) S.O. 15 (E) published in Gazette of India dated the 11th January, 1985 regarding management of Motor and Machinery Manufacturers Limited Calcutta. [*Placed in Library. See No. LT-99/85*].
- (13) (i) A copy of the Annual Report (Hindi and English) versions of the Coir Board, Cochin, for the year 1983-84.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Coir Board, Cochin, for the year 1983-84. [*Placed in Library. See No. LT-100/85*].
- (14) (i) A copy of the annual Report (Hindi and English versions) of the Central Machine Tool Institute, Bangalore, for the year 1983-84.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Machine Tool Institute, Bangalore, for the year 1983-84. [*Placed in Library. See No. LT-101/85*].
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Rubber Manufacturers Research Association for the year 1983-84.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Rubber Manufacturers Research Association, for the year 1983-84. [*Placed in Library. See No. LT-102/85*].
- (16) (i) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 1983-84.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Productivity Council, New Delhi, for the year 1983-84. [*Placed in Library. See No. LT-103/85*].
- (17) (i) A copy of the Annual Report (Hindi and

- English versions) of the Central Pulp and Paper Research Institute, Dehra Dun, for the year 1983-84.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Pulp and Paper Research Institute, Dehra Dun, for the year 1983-84. [*Placed in Library. See No. LT-104/85*].
- (18) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahmedabad, for the year 1983-84.
- (ii) A statement (Hindi and English versions regarding Review by the Government on the working of the National Institute of Design, Ahmedabad, for the year 1983-84. [*Placed in Library. See No. LT-105/85*].
- (19) (i) A copy of the Annual Accounts (Hindi and English versions) of the Coir Board, Ernakulam, Cochin, for the year 1984-84 together with Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the accounts of Coir Board, Ernakulam, Cochin, for the year 1983-84. [*Placed in Library. See No. LT-106/85*].
- (20) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1957 :—
- (i) (a) Review by the Government on the working of the Braithwaite and Limited, Calcutta, Company for year 1983-84.
- (b) Annual Report of the Braithwaite and Company Limited, Calcutta, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-107/85*]
- (ii) (a) Review by the Government on the working of the Richardson and Cruddas (1972) Limited, for the year 1983-84.
- (b) Annual Report of the Richardson and Cruddas (1972) Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-108/85*].
- (iii) (a) Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1983-84.
- (b) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1983-84 along with Audited Accounts and the comments of the Com-

- ptroller and Auditor General thereon. [*Placed in Library. See No. LT-109/85*].
- (iv) (a) Review by the Government on the working of the National Industrial Development Corporation Limited for the year 1983-84.
- (b) Annual Report of the National Industrial Development Corporation Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-110/85*].
- (v) (a) Review by the Government on the working of the Hindustan Machine Tools, Bangalore, for the year 1983-84.
- (b) Annual Report of the Hindustan Machine Tools, Bangalore, for the year 1983-84, along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-111/85*].
- (vi) (a) Review by the Government on the working of the National Bicycle Corporation of India Limited, for the year ended 31st March, 1982.
- (b) Annual Report of the National Bicycle Corporation of India Limited for the year ended 31st March 1982 along with
- Audited Accounts and the Comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-112/85*].
- (vii) (a) Review by the Government on the working of the Engineering Projects (India) Limited, for the year 1983-84.
- (b) Annual Report of the Engineering Projects (India) Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-113/85*].
- (viii) (a) Review by the Government on the working of the Bharat Pumps and Compressors Limited, for the year 1983-84.
- (b) Annual Report of the Bharat Pumps and Compressors Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-114/85*].
- (ix) (a) Review by the Government on the working of the Hindustan Paper Corporation Limited, for the year 1983-84.
- (b) Annual Report of the Hindustan Paper Corporation Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor



General thereon. [*Placed in Library. See No. LT-115/85*].

- (x) (a) Review by the Government on the working of the Hindustan Newsprint Limited, for the year 1983-84.
- (b) Annual Report of the Hindustan Newsprint Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-116/85*].
- (xi) (a) Review by the Government on the working of the Nagaland Pulp and Paper Company Limited, for the year 1983-84.
- (b) Annual Report of the Nagaland Pulp and Paper Company Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-117/85*].
- (xii) (a) Review by the Government on the working of the National Newsprint and Paper Mills Limited, for the year 1983-84.
- (b) Annual Report of the National Newsprint and Paper Mills Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-118/85*].

(xiii) (a) Review by the Government on the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 1983-84.

(b) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-119/85*].

**Notifications under Aircraft Act and Reports of and Reviews on the Institutes of Hotel Management, Catering Technology and Applied Nutrition, New Delhi, Bombay, Madras etc**

THE MINISTER OF STATE IN  
THE MINISTRY OF TOURISM AND  
CIVIL AVIATION (SHRI ASHOK  
GEHLOT) : I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under section 14A of the Aircraft Act, 1934 :—
- (i) The Aircraft (First Amendment) Rules, 1985 published in Notification No. G.S.R. 16(E) in Gazette of India dated the 10th January, 1985 together with an explanatory note.
- (ii) The Aircraft (Fourth Amendment) Rules, 1984 published in Notification No. G.S.R. 1235 in Gazette of India dated the 8th December, 1984

together with an explanatory note.

[Placed in Library. See No. LT—120/85].

(2) (a) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering and Nutrition, New Delhi, for the year 1983-84 along with Audited Accounts.

(ii) A copy of Annual Report of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Bombay, for the year 1983-84 along with Audited Accounts.

(iii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Madras, for the year 1983-84, along with Audited Accounts.

(iv) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Calcutta, for the Year 1983-84 along with Audited Accounts.

(v) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Srinagar, for the year 1983-84 along with Audited Accounts.

(vi) A copy of the Annual Report (Hindi and English versions) of the

Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhubaneswar, for the year 1983-84, along with Audited Accounts.

(vii) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute Society, Ahmedabad, for the year 1983-84 along with Audited Accounts.

(viii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Bangalore, for the year 1983-84 along with Audited Accounts.

(ix) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Hyderabad, for the Year 1983-84 along with Audited Accounts.

(x) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Tiruchirappalli, for the Year 1983-84 along with Audited Accounts.

(xi) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Patna, for the Year 1983-84 along with Audited Accounts.

(xii) A copy of the Annual Report (Hindi and English versions) of the Food

Craft Institute, New Delhi, for the Year 1983-84 along with Audited Accounts.

- (b) A copy of the Review (Hindi and English versions) by the Government on the working of the Institutes of Hotel Management, Catering Technology and Applied Nutrition; New Delhi, Bombay, Madras, Calcutta, Srinagar, Ahmedabad, Hyderabad, Bangalore and Bhubaneswar and Food-Craft Institutes, Patna, Delhi and Tiruchirapalli, for the Year 1983-84.

[Placed in Library. See No. LT—121/85]

**Notifications under Air (Prevention and Control of Pollution) Act**

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): I beg to lay on the Table—

- (1) A copy of the Air (Prevention and Control of Pollution) Rules, 1982 (Hindi and English versions) published in Notification No. G. S. R. 712 (E) in Gazette of India dated the 18th November, 1982, under section 53 of the Air (Prevention and Control of Pollution) Act, 1981.
- (2) A copy each of Notification Nos. G. S. R. 765 (E) and 766 (E) (Hindi and English versions) published in Gazette of India dated the 16th November, 1984 declaring Pollution Control Areas within the Union Territories of Goa and Delhi under rule 8 of the Air (Prevention and Control of Pollution) (Union Territories) Rules, 1983, issued under subsection (1) of section 19 of the Air (Prevention and Control of Pollution) Act, 1981.

[Placed in Library. see No. LT—122/85].

**Notifications under Customs Act and Income Tax Act**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—

(i) G. S. R. 13 (E) published in Gazette of India dated the 7th January, 1916 together with an explanatory memorandum making certain amendment to Notification No. 93/71 Customs dated the 13th November, 1971.

(ii) The Notified Goods (Prevention of Illegal Import) Amendment Rules, 1984 published\* in Notification No. G. S. R. 45 in Gazette of India dated the 7th January, 1984 together with an explanatory memorandum.  
[Placed in Library. See No. LT—123/85].

- (2) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income-tax Act, 1961:—

(i) S. O. 3828 published in Gazette of India dated the 24th November, 1984 regarding exemption to 'Jallianwala Bagh National Memorial Trust' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by

- the assessment years 1983-84 to 1985-86.
- (ii) S. O. 3829 published in Gazette of India dated the 24th November, 1984 regarding exemption to 'Karnataka Branch of the National Association for the Blind' under section 10 (23C) of the Income tax Act, 1961 for the period covered by the assessment years 1985-86 to 1987-88.
- (iii) S. O. 3830 published in Gazette of India dated the 24th November, 1984 regarding exemption to 'Yeda Rakshana Nidi Trust, Madras' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the Assessment years 1984-85 to 1986-87.
- (iv) S. O. 3831 published in Gazette of India dated the 24th November, 1984 regarding exemption to 'Missionaries of the Charity, Calcutta, under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1985-86 to 1989-90.
- (v) S. O. 3832 published in Gazette of India dated the 24th November, 1984 regarding exemption to 'Churhat Children's Welfare Society' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the Assessment years 1984-85 to 1985-86.
- (vi) S. O. 3834 published in Gazette of India dated the 24th November, 1984 containing Corrigendum to Notification No. 5884 published in Gazette of India dated the 28th June, 1984.
- (vii) S. O. 3836 published in Gazette of India dated the 24th November, 1984 regarding exemption to 'The Tata Agricultural and Rural Training Centre for Blind, Bombay' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1985-86 to 1987-88.
- (viii) S. O. 3837 published in Gazette of India dated the 24th November, 1984 regarding exemption to 'Muslim Women Aid Society, Madras' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the Assessment years 1983-84 to 1985-86
- (ix) S. O. 3838 published in Gazette of India dated the 24th November, 1984 regarding exemption to 'Navajivan Trust, Ahmedabad' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1985-86 to 1987-88.
- (x) S. O. 3839 published in Gazette of India dated the 24th November, 1984 regarding exemption to 'National Centre for the Performing Arts' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the Assessment years 1985-86 to 1987-88.

- (xi) S. O. 3840 published in Gazette of India dated the 24th November, 1983 regarding exemption to 'Vivekananda Rock Memorial and Vivekananda Kendra' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the Assessment years 1983-84 to 1985-86.
- (xii) S. O. 3841 published in Gazette of India dated the 24th November, 1984 regarding exemption to 'Institution of Chemists (India)' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1983-84 to 1985-86.

[Placed in library see No. LT-124/85].

**Notifications under All India Services Act and Annual Reports and Audited Accounts of and Review on Indian Institute of Public Administration, New Delhi for 1983-84**

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K.P. SINGH DEO): I beg to lay on the Table :—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (i) The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1984 published in Notification No. G. S. R. 1055 in Gazette of India dated the 13th October, 1984.
- (ii) The Indian Administrative

Service (Fixation of Cadre Strength) Fifth Amendment Regulation, 1984 published in Notification No. G. S. R. 775 (E) in Gazette of India dated the 17th November, 1984.

- (iii) The Indian Administrative Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 1984 published in Notification No. G. S. R. 1242 in Gazette of India dated the 15th December, 1984.
- (iv) The Indian Administrative Service (Pay) Fourth Amendment Rules, 1984 published in Notification No. G. S. R. 1056 in Gazette of India dated the 18th October, 1984.
- (v) The Indian Administrative Service (pay) Fifth Amendment Rules, 1984 published in Notification No. G. S. R. 1240 in Gazette of India dated the 15th December, 1984.
- (vi) The Indian Police Service (Uniform) Second (Amendment) Rules, 1984 published in Notification No. G. S. R. 1053 in Gazette of India dated the 13th October, 1984.
- (vii) The Indian Administrative Service (Appointment by Promotion) First Amendment Regulations, 1984 published in Notification No. G. S. R. 789 (E) in Gazette of India dated the 21st November, 1984.
- (viii) The Indian Administrative

Service (Appointment by Promotion) Second Amendment Regulations, 1984 published in Notification No. G. S. R. 790 (E) in Gazette of India dated the 21st November, 1984.

- (ix) The Indian Police Service (Fixation of Cadre Strength) Ninth Amendment Regulations, 1984 published in Notification No. G.S.R. 1016 in Gazette of India dated the 29th September, 1984.
- (x) S.O. 1011 published in Gazette of India, dated the 29th September, 1984 regarding revision of pension of Indian Civil Service pensioners who retired before 1st January, 1973.
- (xi) The Indian Administrative Service (Pay) First Amendment Rules, 1985 published in Notification No. G.S.R. 49 in Gazette of India dated the 19th January, 1985.
- (xii) The Indian Administrative Service (Fixation of Cadre Strength) First Amendment Regulations, 1985 published in Notification No. G.S.R. 50 in Gazette of India dated the 19th January, 1985.
- [Placed in Library. See No. LT—125/85]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of public Administration, New Delhi, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review

(Hindi and English Versions) by the Government on the working of the Indian Institute of Public Administration, New Delhi, for the year 1983-84.

[Placed in Library. See No. LT—126/85]

Notifications Under Central Industrial Security Force Act, Border Security Force Act, Review on and Annual Report of Rehabilitation Industries Corporation Ltd. Calcutta for 1983-84 and papers under commission inquiry Act.

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): Sir, on behalf of Shrimati Ram Dulari Sinha, I beg to lay on the Table :—

- (1) A Copy of the following Notifications (Hindi and English versions) Under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968 :—

(1) The Central Industrial Security Force (Fourth Amendment) Rules, 1984 published in Notification No. G. S. R. 1241 in Gazette of India dated the 15th December, 1984.

(ii) The Central Industrial Security Force (Fifth Amendment) Rules, 1984 published in Notification No. G. S. R. 1223 in Gazette of India dated the 29th December, 1984.

[Placed in Library. See No. LT—127/85]

- (2) A copy of the Border Security Force (Subordinate officers and Under officers) promotion and Seniority (Amendment) Rules, 1984 published in Notification No. G.S.R. 1051 in Gazette of India dated the 13th October, 1984, under sub-section (3) of

section 141 of the Border Security Force Act, 1968.

[Placed in Library. See No. LT—128/85]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Commission for Scheduled Castes and Scheduled Tribes, for the year 1981-82.

(ii) A copy of the Memorandum (Hindi and English versions) of the action taken on the recommendations contained in the Report.

[Placed in Library. See No. LT—129/85]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section(1) of Section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1983-84.

(ii) Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1983-84 along with Audited Accounts and the Comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—130/85]

- (5) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 3 of the Commission of Inquiry Act, 1952 :—

(i) Report of Inquiry on the one man Commission to enquire into the collapse

of the steel tabular scaffolding on 31st January, 1984 of Multi Storey building of STC under construction on the Junction of Tolstoy Marg-Janpath, New Delhi.

(ii) Memorandum of Action taken on the Report.

[Placed in Library. See No. LT—131/85]

Statement re : Review and Report of CMC Ltd. Secunderabad for 1983-84 of Semiconductor Complex Ltd. for 1983-84 etc.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the companies Act, 1956 :—

(a) (i) A statement regarding Review by the Government on the working of the CMC Limited, Secunderabad, for the year, 1983-84.

(ii) Annual Report of the CMC Limited, Secunderabad, for the year, 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—132/85]

(b) (i) A statement regarding Review by the Government on the working of the S...

Complex Limited, for the year 1983-84.

- (ii) Annual Report of the Semiconductor Complex Limited, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor-General thereon.

[Placed in Library. See No. L1—133/85]

- (c) (i) A statement regarding Review by the Government on the working of the Uranium Corporation of India Limited, Singhbhum, for the year 1983-84.

- (ii) Annual Report of the Uranium Corporation of India Limited, Singhbhum, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor-General thereon.

[Placed in Library. See No. LT—134/85]

- (d) (i) A statement regarding Review by the Government on the working of the Electronics Corporation of India Limited, Hyderabad, for the year 1983-84.

- (ii) Annual Report of the Electronics Corporation of India Limited, Hyderabad, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—135/85]

- (e) (i) A statement regarding Review by the Government on the working of the Indian Rare Earths Limited, Bombay, for the year 1983-84.

- (ii) Annual Report of the Indian Rare Earths Limited, Bombay, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor-General thereon.

[Placed in library. See No. LT—136/85]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Physical Research Laboratory, Ahmedabad for the year 1983-84 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Physical Research Laboratory, Ahmedabad, for the year 1983-84.

[Placed in Library. See No. LT...137/85].

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency, Hyderabad, for the year 1983-84 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Remote Sensing Agency, Hyderabad, for the year 1983-84.

[Placed in Library. See No. LT—138/85].

- (4) (i) A copy of the Annual Report, (Hindi and English



- versions) of the Tata Institute of Fundamental Research, Bombay, for the year 1983-84.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tata Institute of Fundamental Research, Bombay, for the year 1983-84 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Tata Institute of Fundamental Research, Bombay, for the year 1983-84. [Placed in Library. See No. LT—139/85].
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Calcutta, for the year 1983-84 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Saha Institute of Nuclear Physics, Calcutta, for the year 1983-84. [Placed in Library. See No. LT—140/85].
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 1983-84.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 1983-84 together with
- Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute of Physics, Bhubaneswar, for the year 1983-84. [Placed in Library. See No. LT—141/85].
- (7) (i) A copy of the Annual Report (Hindi and English versions) and of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1983-84.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1983-84 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Mehta Research Institute of Mathematics and Mathematical Physics, Allahabad, for the year 1983-84. [Placed in Library. See No. LT—142/85].
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Atomic Energy Education Society, Bombay, for the year 1983-84 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the wor-

king of the Atomic Energy Education Society, Bombay, for the year 1983-84.

[Placed in Library see No. LT—143/85]

- (9) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 30 of the Atomic Energy Act, 1962:—

(i) The Atomic Energy (Arbitration Procedure) Rules, 1984 published in Notification No. G. S. R. 629 in Gazette of India dated the 23rd June, 1984.

(ii) The Atomic Energy (Working of Mines, Minerals and Handling of Prescribed Substance) Rules, 1984, published in Notification No. G. S. R. 781 in Gazette of India dated the 21st July, 1984.

(iii) The Atomic Energy (Factories) Rules, 1984 published in Notification No. 782 in Gazette of India dated the 21st July, 1984.

- (10) A statement (Hindi and English versions) showing reasons for delay in laying the notifications mentioned at (9) above. [Placed in Library. see No. LT—144/85].

Notifications under Export-(Quality and Inspection) Act, Tea Act, Tobacco Board Act, Report of and Reviews on Export Credit Guarantee Corpn. of India Ltd, Bombay for 1983 etc.

THE MINISTER OF STATE IN  
THE MINISTRY OF COMMERCE  
AND SUPPLY (SHRI P. A. SANGMA) : I beg to lay on the Table—

- (1) A copy each of the following

Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality and Inspection) Act, 1963 :—

(i) S. O. 2983 published in Gazette of India dated the 22nd September, 1984 containing corrigendum to Notification No. S. O. 1572 published in Gazette of India dated the 12th May, 1984

(ii) The Export of Enamelwares (Inspection) Amendment Rules, 1984 published in Notification No. S. O. 3097 in Gazette of India dated the 29th September, 1984.

(iii) The Export of Gas Cylinders (Quality Control and Inspection) Rules, 1984 published in Notification No. S. O. 2867 in Gazette of India dated the 1st September, 1984.

(iv) The Export Household Electric Appliances (Quality Control and Inspection) Rules, 1984 published in Notification No. S. O. 3423 in Gazette of India dated the 3rd November, 1984. [Placed in Library see No. LT—145/85]

- (2) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (2) of section 16 (E) of the Tea Act, 1953:—

(i) S. O. 772 (E) published in Gazette of India dated the 10th October, 1984 regarding extension of period of take over of Lokean Tea Estate.

(ii) S. O. 773 (E) published

in Gazette of India dated the 10th October, 1984 regarding extension of period of take over of Pashok Tea Estate.

- (iii) S. O. 774 (E) published in Gazette of India dated the 10th October, 1984 regarding extension of period of take over of Bah-Tukvar Tea Estate.
- (iv) S. O. 946 (E) published in Gazette of India dated the 18th December, 1984 regarding extension of period of takeover of Potong Tea Estate.
- (v) S. O. 957 (E) published in Gazette of India dated the 26th December, 1984 regarding extension of period of take over of the Chargola Tea Estate. [Placed in Library. see No. LT—146/85].
- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 32 of the Tobacco Board Act, 1975 :—
- (i) The Tobacco Board (Amendment) Rules, 1984 published in Notification No. GSR 618 (E) in Gazette of India dated the 22nd August, 1984.
- (ii) The Tobacco Board (Auction) Rules, 1984 published in Notification No. G.S.R. 620 (E) in Gazette of India dated the 22nd August, 1984.
- (4) A copy of the Tobacco Cess Rules, 1984 (Hindi and English versions) published in Notification No. GSR 619 (E) in Gazette of India dated the 22nd August, 1984 under sub-

section (4) of section 11 of the Tobacco Cess Act, 1975.

[Placed in Library. see No. LT—147/85].

- (5) A copy each of the following papers (Hindi and English versions) under sub-section (1) section 619A of the Companies Act, 1956:—
- (a) (i) Review by the Government on the working of the Export Credit Guarantee Corporation of India Limited, Bombay for the year 1983.
- (ii) Annual Report of the Export Credit Guarantee Corporation of India Limited, Bombay, for the year 1983 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. see No. LT—148/85]
- (b) (i) Review by the Government on the working of the State Trading Corporation of India Limited, New Delhi, for the year 1983-84.
- (ii) Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. see No. LT—149/85]
- (c) (i) Review by the Government on the working of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1983-84.

- (ii) Annual Report of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.  
[Placed in Library See No LT—150/85]
- (d) (i) Review by the Government on the working of the Cashew Corporation of India Limited, Cochin, for the year 1983-84.
- (ii) Annual Report of the Cashew Corporation of India Limited, Cochin, for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (d) of item (5) above)  
[Placed in Library. See No LT—151/85].
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Bombay, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Development Authority, Cochin for the year 1983-84.  
[Placed in Library. See No. LT—152/85].
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Cochin, for the year 1983-84 along with Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Marine Products Export Development Authority, Cochin, for the year 1983-84.  
[Placed in Library. See No. LT—153/85]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond Institute, Surat, for the year 1983-84 along with Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Diamond Institute, Surat, for the year 1983-84.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.  
[Placed in Library See No. LT—154/85].
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gem and Jewellery Export Promotion Council, Bombay for the year 1983-84.

- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.  
[Placed in Library. See No. LT-155/85]
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Chemicals and Allied Products Export Promotion Council, Calcutta, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Chemicals and Allied Products Export Promotion Council, Calcutta, for the year 1983-84  
[Placed in Library. See No. LT-156/85].
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals and Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the year 1983-84  
[Placed in Library. See No. LT-157/85].
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Cardamom Board, Cochin, for the year 1983-84.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Cardamom Board, Cochin, for the year 1983-84 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cardamom Board, Cochin, for the year 1983-84.  
[Placed in Library. See No. LT-158/85].
- (16) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Bombay, for the year 1983-84 along with Audited Accounts.  
[Placed in Library See No. LT 159/85].
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Trade Fair Authority of India, New Delhi, for the year 1983-84 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Trade Fair Authority of India, New Delhi, for the year 1983-84.  
[Placed in Library. See No. LT-160/85].
- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Trade Development Authority, New Delhi, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Trade Development Authority, New Delhi, for the year 1983-84.  
[Placed in Library. See No. LT-161/85].
- (19) (i) A copy of the Annual

Report (Hindi and English versions) of the Cashew Export Promotion Council, Cochin, for the year 1983-84 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cashew Export Promotion Council, Cochin, for the year 1983-84.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.  
[Placed in library See No. LT—162/85].
- (21) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Tea Trading Corporation of India Limited, for the year 1982-83 within the stipulated period of nine months after the close of the Accounting Year.  
[Placed in Library See No. LT—163/85].
- (22) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Tea Board for the year 1983-84 within the stipulated period of nine months after the close of the Accounting Year.  
[Placed in library See No. LT—164/85].
- (23) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Plastics and Linoleums Export Promotion Council, Bombay, for the year 1983-84 within the sti-

pulated period of nine months after the close of the Accounting year.

[Placed in library See No. LT—165/85].

- (24) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Cardamom Trading Corporation Limited, for the year 1983-84 within the period of nine months after the close of the Accounting Year.  
[Placed in library. See No. LT—166/85].
- (25) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Coffee Board for the year 1983-84 within the stipulated period of nine months after the close of the Accounting Year.  
[Placed in library. See No. LT—167/85].
- (26) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Rubber Board, for the year 1983-84 within the stipulated period of nine months after the close of the Accounting Year.  
[Placed in library. See No. LT—168/85].

12. 10 hrs.

**Committee on Petitions Minutes**

[English]

SECRETARY-GENERAL : I lay on the Table the Minutes (Hindi and English versions) of the Sixty-eighth sitting of the Committee on Petitions (1984-85) (Seventh Lok Sabha).